

**GOVERNMENT OF INDIA  
STATISTICS AND PROGRAMME IMPLEMENTATION  
LOK SABHA**

UNSTARRED QUESTION NO:2036

ANSWERED ON:11.08.2011

COMPLETION OF PROJECTS

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**Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:**

- (a) the status of completion of on-going centrally-aided projects in various States including Assam and Orissa;
- (b) whether around 50 percent centrally aided projects in the States have been delayed; and
- (c) if so, the details thereof alongwith the action plan to speed up the process?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE), MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND  
MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) As on 30th April, 2011, 560 Central Sector projects costing Rs. 150 crore and above were on the monitor of the Ministry of Statistics and Programme implementation. The State-wise status of the projects is given in enclosed statement at Annexure-I.

(b) As on 30th April, 2011 out of 560 projects on the monitor of the Ministry, 251 projects were delayed with respect to their original schedule of completion.

(c) The State-wise number of delayed projects is given in Annexure-I. In order to reduce the delays and cost overruns in the projects, the Government has taken several steps which inter-alia include:

# Adoption of two-stage clearance system and stricter appraisal of projects before investment approval;

# Normally taking up of projects for implementation only after funds have been fully tied up;

# Monthly and quarterly monitoring of time & cost overrun of projects costing Rs. 150 crores and above by MOSPI;

# In-depth review of projects on quarterly basis by the concerned infrastructure Ministry;

# Follow up with the State Governments in respect of problems relating to land acquisition, rehabilitation related issues, forest clearances, environment/wild life clearances, removal of encroachments and availability of Right of Way (ROW), ensuring law and order at project sites, etc. This Ministry has advised the states to constitute the Central Sector Projects Coordination Committee (CSPCC) under respective Chief Secretaries to facilitate Central Sector Projects in the states;

# Faster appraisal through departmental Committees like Expanded Railway Board in lieu of PIB;

# Setting up of Standing Committees by the Government in the Ministries/ Departments headed by respective Additional Secretaries to fix responsibility for time and cost overruns;

# Appointment of nodal officers for each project with continuity of tenure;

# Adoption of computer network based monitoring; and

# Organising training courses and seminars on project planning, monitoring and project management for project managers of CPSUs by Ministry of Statistics and Programme Implementation: